### NATIONAL COMPANY LAW TRIBUNAL HYDERABAD BENCH

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL) HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 21.09.2017. AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CAs 102, 104,113 & 142 of 2017 in CP(IB) No.12/10/HDB//2017
NAME OF THE COMPANY	V.N.R Infrastructure Limited
NAME OF THE PETITIONER(S)	V.N.R Infrastructure Limited
NAME OF THE RESPONDENT(S)	
UNDER SECTION	10 of IBC

### Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
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### Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
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(1500 RATIL FCMA 21P) New 7849082236

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# **Sl.No.6**:

Date of hearing: 21.09.2017 CAs 102, 104, 113 & 142 of 2017 in CP(B) No. 12/10/HDB/2017 & CP(IB) No. 12/10/HDB/2017 V.N.R. Infrastructure Limited

# **Order**

New liquidator namely Shri. T.S.N. Raja is appointed by separate order.

Post the Case on 10.10.2017.

Member (Technical)

Member (Judicial)